

Starred Assembly Question No.60

From

The Additional Chief Secretary to Government, Haryana,
Development & Panchayats Department,
Chandigarh

To

The Secretary,
Haryana Vidhan Sabha,
Chandigarh

Memo. No.HRDF-AQ-2022/3329

Dated: 08/08/2022

Subject: Starred AQ No.60 asked by Sh. Indu Raj, M.L.A.

Please find enclosed herewith 165 copies of the reply to the **Starred Assembly Question No.60** both in Hindi and English.

Kindly acknowledge the receipt in token of having received the same.

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Encl.: 165 Copies of reply in English/Hindi.

**Deputy Superintendent (HRDF)
for Additional Chief Secretary to
Government, Haryana, Development &
Panchayats Department, Chandigarh**

Enst.No.HRDF-AQ-2022/3330-37

Dated: 08/08/2022

The copies of reply alongwith Note for pad (both in English/Hindi)(as mentioned against each) are forwarded to the following for information and necessary action:—

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| 1. The Special Senior Secy. to Hon'ble Chief Minister, Haryana, Chandigarh. | 12 copies |
| 2. The Private Secy. to Hon'ble Development & Panchayats Minister, Haryana, Chandigarh. | 3 copies |
| 3. The Chief Secretary to Government of Haryana (Pol. Branch). | 6 copies |
| 4. The Secretary to Hon'ble Governor of Haryana, Chandigarh. | 2 copies |
| 5. The PS to Additional Chief Secretary to Government, Haryana, Development & Panchayats Department. | 2 copies |
| 6. The PA to Director, Development & Panchayats Department, Haryana, Chandigarh | 2 copies |
| 7. The Director, Public Relation Department, Haryana, Chandigarh | 5 copies |
| 8. The Deputy Director (Legal), Development & Panchayats Department, Haryana, Chandigarh. | 5 copies |

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**Deputy Superintendent (HRDF)
for Additional Chief Secretary to
Government, Haryana, Development &
Panchayats Department, Chandigarh**

To Release the Funds for Development Works

★60

Sh. INDU RAJ (Baroda): Will the Development and Panchayats Minister be pleased to state that:—

- a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister to construct streets, choupals and drains under the HRDF scheme during the bye election of Baroda Assembly Constituency for which half the installment has been released by the Government but all development works are lying incomplete due to pending second installment worth approximately 10 crore rupees sent vide letter no. HDRF/2020/1817 dated 24.09.2020 to the Haryana Gramin Vikas Nidhi Prashasan Board; and
- b) if so, the steps taken by the Government in this regard togetherwith the time by which the said amount is likely to be released?

DAVENDER SINGH BABLI

**DEVELOPMENT & PANCHAYATS MINISTER,
HARYANA**

Sir,

The demand to release balance funds in respect of 40 development works being carried out in villages of Baroda Assembly Constituency was received. A sum of Rs.10,50,43,000/- has been released as 2nd instalments for the completion of said 40 development works.

विकास कार्यों के लिए धनराशि जारी करने बारे

★60. श्री इन्दु राज (बड़ौदा): क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि —

- (क) क्या यह तथ्य है कि माननीय मुख्यमंत्री द्वारा बड़ौदा विधानसभा निर्वाचनक्षेत्र के उप-चुनाव के दौरान हरियाणा ग्रामीण विकास निधि योजना के अंतर्गत माननीय मुख्यमंत्री द्वारा गलियों, चौपालों और ड्रेनों का निर्माण करने के लिए घोषणा की गई थी जिसके लिए सरकार द्वारा आधी किस्त जारी कर दी गई है परन्तु हरियाणा विकास निधि प्रशासन बोर्ड के पत्र क्रमांक एच.डी.आर.एफ./2020/1817दिनांकित 24.09.2020 द्वारा भेजे गए लगभग 10 करोड़ रुपए की दूसरी किस्त के लंबित होने के कारण सभी विकास कार्य अधूरे पड़े हैं; तथा
- (ख) यदि हां, तो इस संबंध में सरकार द्वारा क्या पग उठाए गए तथा उक्त राशि कब तक जारी किए जाने की सम्भावना है?

देवेंद्र सिंह बबली

विकास एवं पंचायत मंत्री, हरियाणा

श्रीमान,

बड़ौदा विधानसभा क्षेत्र के गांवों में किए जा रहे 40 विकास कार्यों के संबंध में शेष राशि जारी करने की मांग प्राप्त हुई थी। उक्त 40 विकास कार्यों को पूरा करने के लिए दूसरी किस्त के रूप में मु010,50,43,000/— रुपये की राशि जारी की जा चुकी है।
